

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3231  
ANSWERED ON:28.07.2009  
EXCESSES BY POLICE PERSONNEL  
Hussain Shri Syed Shahnawaz

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of cases relating to excesses registered against the police personnel during each of the last three years, State-wise;
- (b) the number of accused police personnel arrested and action taken against them during the said period, State-wise;
- (c) whether the Government has formulated any action plan to bring reforms in the police functioning and sensitizing Central/State police officials through meetings/workshops; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): As per the Seventh Schedule of the Constitution of India, "Public Order" and "Police" are State subjects and it is primarily the responsibility of the State Government to maintain the Law and Order in the State, ensure safety and security of their people and take action against the erring police men in such cases. Therefore, such details are not being centrally compiled and maintained.

(c) & (d): Police being a State subject, reforms in police functioning including training of State Police personnel is primarily the responsibility of the State Governments. However, efforts of States are being supplemented by the Central Government through training of their Police Officers in the country and abroad. The syllabi of induction courses for Constables, Sub Inspectors and Deputy Superintendent of Police have been reviewed by the Bureau of Police Research and Development (BPR&D) with a view to adopt / implement the same keeping in view the local requirements.

In the context of reforms in police functioning and sensitizing Central / State Police officials, sufficient inputs on professionalism, community policing and protection of human rights have been included in the syllabi of induction courses. State Police Forces and Central Police Forces are also organizing special courses on "use of Scientific Techniques in Investigation", "Protection of Human Rights", "Crime against Women", "Crime against SC / ST and Weaker Sections". BPR&D has also been organizing courses on scientific investigation, image building, good governance ethical issues, use of technology in crime preventions etc to sensitize the Central / State police officials on such issues.